

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3717

ANSWERED ON:13.02.2014

BARGI DAM

Singh Shri Ganesh

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether crores of people are sure to get benefit from the right bank canal of the Bargi dam in Madhya Pradesh and if so, the reasons for not including the said project in national projects till date;

(b) whether any time-frame has been fixed by the Government to include the said project in national projects;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether the Planning Commission had approved for extending the completion date of the dam project from March, 2013 to March, 2014; and

(e) if so, the details thereof and the steps proposed to be taken for the expeditious inclusion of the project under the preview of national projects?

Answer

THE HON'BLE MINISTER OF HEALTH & FAMILY WELFARE AND WATER RESOURCES (SHRI GHULAM NABI AZAD)

(a)to(e) The annual Irrigation potential of the Bargi Diversion Project, Madhya Pradesh is 3.76 Lakh Ha. in the district of Jabalpur, Katni, Satna and Riva. However, exact number of people to be benefitted will depend upon the number of benefitted families living in the command area at the time of implementation of the project.

Government of Madhya Pradesh has requested to include Bargi Diversion Project of Madhya Pradesh in the scheme of national projects. The proposal has been examined.

A new project is declared as national project after ascertaining its eligibility for assistance and availability of funds, clearance from Expenditure Finance Committee/Project Investment Board and on the recommendation thereupon of a high powered Steering Committee and thereafter obtaining the approval of Union Cabinet.

The Cabinet Committee on Economic Affairs(CCEA) has approved the continuation of the scheme of National Projects for 12th Plan in September 2013. The proposal of Bargi Diversion Project of Madhya Pradesh for inclusion in the scheme of National Projects is under consideration of Government of India as per the contours finalized for the scheme of National Projects during 12th Plan.

On the request of the State Government, the completion date has been extended up to March 2017 by Planning Commission in September, 2012.